NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 17.07.2025 (THURSDAY)

CHENNAI BENCH (HYBRID MODE)

<u>10.30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Direction

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
1			Appellants	Respondents
1.	Comp App (AT) (CH) (Ins) No. 317/2025 For Stay IA No. 956/2025	Hamon Research Cottrell India Pvt Ltd Vs Hamon Research Cottrell Shanghai Co Ltd WITH	Mr. K Pawan Jhabakh	
2.	Comp App (AT) (CH) (Ins) No. 318/2025 For Stay IA No. 957/2025 For Condone Delay IA No. 958/2025	Hamon Research Cottrell India Pvt Ltd Vs Hamon Research Cottrell (Shanghai) Co Ltd	Mr. K Pawan Jhabakh	
3.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
4.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt Ltd & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
5.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt Ltd Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
6.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1

7.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
8.	Restoration App No. 20/2025 in Comp App (AT) (CH) (Ins) No. 192/2021	Telengana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr.	Ms. Vindhya Vasini	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
9.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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